

GREEN VALLEY ENERGY VENTURES PRIVATE LIMITED - In Liquidation
(Liquidation Commencement date: 27.08.2024)

List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 23rd October, 2024

List of Operational Creditors – Unsecured (Government Dues)

(In Rs)

Sl. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted							Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any	
		Date of First Receipt of Claim	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished	Details of Security Interest	Amount Covered by Guarantee	Amount of Contingent Claim				Amount of any mutual dues, that may be set off
2.	Proper Officer-cum-Excise & Taxation Officer	-	-	53,386	Operational Creditors – Unsecured (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	No claim submitted during liquidation process. Due to above, claim admitted on the basis of claim collated during the corporate insolvency resolution process and available details.

Rakesh Agarwal

Rakesh Kumar Agarwal, Liquidator

Green Valley Energy Ventures Private Limited - In Liquidation

Reg No:IBBI/IPA-001/IP-P00443/2017-18/10786

20, N S Road, Block A, 1st Floor, Room No 15, Kolkata -1

AFA valid upto 24/01/2025

greenvalley.cirp@gmail.com, rakesh202@hotmail.com

Date:- 23rd October, 2024, Place: Kolkata